

**HIGH COURT OF KARNATAKA, BENGALURU**

**CORRIGENDUM TO THE REVISED FINAL SENIORITY LIST OF  
SHERISTEDARS OF THE DISTRICT JUDICIARY IN THE STATE FROM  
01.04.1978 TO 12.07.2019 WEB-HOSTED ON 06.10.2020 IN THE  
OFFICIAL WEBSITE OF HIGH COURT OF KARNATAKA, BENGALURU**

**NO.DJA (LCA).I/38/2019 DATED 03.11.2020**

The Prl. District and Sessions Judge, Tumakuru, has submitted the Revised Final Seniority List of Sheristedars for re-fixation of Seniority relating to their unit, in view of the order passed by this Hon'ble Court in Writ Appeal No.6229/2013 (S-RES) dated 20.12.2019. After careful consideration, the Revised Final Seniority List of Sheristedars of the District Judiciary in the State from 01.04.1978 to 12.07.2019 web-hosted on 06.10.2020 has to be corrected as follows :-

<b>SL. No.</b>	<b>Names Sryuths/Smt.</b>	<b>Date of entry into service, date of Feeder Cadre (FDA) and deemed date of promotion as Sheristedar published in the Revised Final Seniority List web-hosted on 06.10.2020</b>	<b>Actual date of entry into service, date of Feeder Cadre (FDA) and deemed date of promotion as Sheristedar now requested</b>	<b>His/her name required to be shown in the place of Sheristedar and his/her Sl.No.</b>
1	Sathisha B R	11.06.1999, 11.06.1999 & 31.12.2007 (at Sl.No.2043)	11.06.1999, 11.06.1999 & 31.12.2007	<b>At Sl.No.2042</b> (Suresh K S)
2	Uma M R	14.06.1999, 14.06.1999 & 31.12.2007 (at Sl.No.2046)	14.06.1999, 14.06.1999 & 31.12.2007	<b>At Sl.No.2043</b> (Sathisha B R)
3	Radhakrishna K G	24.12.1999, 24.12.1999 & 31.12.2007 (at Sl.No.2047)	24.12.1999, 24.12.1999 & 31.12.2007	<b>At Sl.No.2044</b> (Parameshwar E)
4	Devendraraju B S	14.06.1999, 14.06.1999 & 31.12.2007 (at Sl.No.2049)	14.06.1999, 14.06.1999 & 31.12.2007	<b>At Sl.No.2045</b> (Dhananjayappa K S)

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5	Dasthigeer K	23.12.1999, 23.12.1999 & 31.12.2007 (at Sl.No.2052)	23.12.1999, 23.12.1999 & 31.12.2007	<b>At Sl.No.2046</b> (Uma M R)
6	Shivanna S	22.12.1999, 22.12.1999 & 31.12.2007 (at Sl.No.2053)	22.12.1999, 22.12.1999 & 31.12.2007	<b>At Sl.No.2047</b> (Radhakrishna K G)
7	Meenakshi D	27.12.1999, 27.12.1999 & 31.12.2007 (at Sl.No.2054)	27.12.1999, 22.12.1999 & 31.12.2007	<b>At Sl.No.2048</b> (Rangappa A R)
8	M.K. Jagadheesh	23.07.1992, <b>07.09.2000</b> & <b>03.06.2009</b> (at Sl.No.2220)	23.07.1992, <b>23.07.1992</b> & <b>31.12.2007</b>	<b>At Sl.No.2049</b> (Devendraraju B S)
9	Suresh K S	18.05.2002, <b>10.12.2004</b> & 31.12.2007 (at Sl.No.2042)	18.05.2002, <b>18.05.2002</b> & 31.12.2007	<b>At Sl.No.2050</b> (Mubeena Kousar )
10	Parameshwar E	20.12.2004, <b>10.12.2004</b> & 31.12.2007 (at Sl.No.2044)	20.12.2004, <b>20.12.2004</b> & 31.12.2007	<b>At Sl.No.2051</b> (Ramesha A)
11	Dhananjayappa K S	<b>16.10.1999</b> , <b>16.10.1999</b> & 31.12.2007 (at Sl.No.2045)	<b>10.12.2004</b> , <b>10.12.2004</b> & 31.12.2007	<b>At Sl.No.2052</b> (Dasthigeer K)
12	Rangappa A R	<b>20.10.1999</b> , <b>20.10.1999</b> & 31.12.2007 (at Sl.No.2048)	<b>10.12.2004</b> , <b>10.12.2004</b> & 31.12.2007	<b>At Sl.No.2053</b> (Shivanna S)
13	Mubeena Kousar	<b>25.10.1999</b> , <b>25.10.1999</b> & 31.12.2007 (at Sl.No.2050)	<b>10.12.2004</b> , <b>10.12.2004</b> & 31.12.2007	<b>At Sl.No.2054</b> (Meenakshi D)
14	Ramesha A	<b>10.12.2004</b> , <b>10.12.2004</b> & 31.12.2007 (at Sl.No.2051)	<b>20.12.2004</b> , <b>20.12.2004</b> & 31.12.2007	<b>At Sl.No.2055</b> (Ambuja S)

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15	Ambuja S	20.12.2004, <b>10.12.2004</b> & 31.12.2007 (at Sl.No.2055)	20.12.2004, <b>20.12.2004</b> & 31.12.2007	<b>At Sl.No.2056</b> (Basavaraja J Valikar)
16	Basavaraja J Valikar	23.12.2004, <b>10.12.2004</b> & <b>31.12.2007</b> (at Sl.No.2056)	23.12.2004, <b>23.12.2004</b> & <b>03.06.2009</b>	<b>At Sl.No.2220</b> (M.K.Jagadheesh)

**BY ORDER OF HON'BLE THE CHIEF JUSTICE**

**Sd/-**  
**(RAJENDRA BADAMIKAR)**  
**REGISTRAR GENERAL**

**Copy to:**

All the Prl. District and Sessions Judges in the State including the Prl. City Civil and Sessions Judge, Bengaluru and Chief Judge, Court of Small Causes, Bengaluru with a request to publish the said Corrigendum in their respective District Court's Official Website and on Notice Board without fail, in order to give wide publicity, as far as possible.